- III (a) Annual Report and Accounts of the Kalakshetra Poundation, Madras, for the year 1995-96 together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Foundation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT. 1351/97]

Notification of the Ministry of Agriculture (Deptt. of Agricultural and Cooperation

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): madam, I lay on the Table, under subsection (6) of Section 3 of the Essential Commodities Act, 1955 a copy (in English and Hindi) of the Ministry of Agriculture (Deptt. of Agriculture and Cooperation) Notification S.O. No. 57(E) dated the 22nd January, 1997 publishing the Fertiliser (Control) (Amendment) Order, 1997. [Placed in Library. See No. LT. 136897]

Notification of the Ministry of Environment and Forests

OF MINISTER THE ENVIRONMENT AND FORESTS (PROFESSOR SAIF-UD-DIN SOZ): Madam, I lay on the Table, under section 26 of the Environment (Protection) Act, 1986 a copy (in English and Hindi) of the Ministry of Environment and Forests Notification S.O. No. 23(E) dated the 8th January, 1997 regarding delegation of powers to Chairman, State Pollution Boards/Committees under Control Section 5 of the EP Act, to issue directions to any industry or any local or other authority for the violations of the standards and rules relating to hazardous wastes notified under the Environment (Protection) Act, 1986. [Placed in Library See No. LT. 1456-97]

Report and Accounts (1995-96) of the Karnataka Meat and Poultry Marketing Corporation Ltd. Bangalore and related papers

पशुपालन और डेयरी विभाग के राज्य मंत्री (झी रघुवंश प्रसाद सिंह): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:---

I. केपनी अधिनियम, 1956 की धारा 619क की उपघारा (1) के अधीन निम्नलिखित फ्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):----

(i) 1995-96 के वर्ष के लिए कर्णाटक मीट एण्ड पोल्टरी मार्किटिंग कारपोरेशन लिमिटेड, बंगलौर का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर पारत के नियंत्रक महालेखापरीक्षक की टिप्पणी सहित।

(ii) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।

II. ऊपर I में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शनि वाला विवरण (अंग्रेजी तथा हिन्दी में) [पुस्तकालय में रखा गया I कीर II के लिए देखिन जेका बहा. की उज्जाना]

- I. Report and Accounts (1995-96) of the Rail India, Technical and Economic Services Limited, New Delhi and related papers
- II. Report and Accounts (1995-96) of the IRCON International Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF BALLWAYS (SHRI SATPAL MAHARAJ) Madam, I lay on the Table. A copy each (in English and Hindi) of the following papers, under sub-section (1), of section 619A of the companies Act, 1956:—

I (a) Annual Report and Accounts of the RITES (Rail India Technical and Economic Services Limited), New Delhi for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.